

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**


NOTIFICATION

Dated Shillong, the 10th February, 2020.

NO. LJ (B) 6/2019/53 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates for conduct of the Bye- Election 2020 from 26-Langrin Constituency of the Khasi Hills Autonomous District Council.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive/Sector/Zonal Magistrate	To be placed with District/Sub-Division
1.	Shri M.Mawroh Executive Engineer PWD (Rds), Mawkyrwat.	Within East Khasi Hills District, Shillong	Deputy Commissioner, East Khasi Hills District, Shillong
2.	Shri C.E. Wahlang, EE, Water Resources.	-do-	-do-
3.	Shri J. Gashnga, G.M. DCIC, Mawkyrwat.	-do-	-do-
4.	Shri B. Shylla, District Agriculture Officer, Mawkyrwat.	-do-	-do-
5.	Shri S. Rani, District Horticulture Officer, Mawkyrwat.	-do-	-do-
6.	Shri K.C. Nongrum, EE, PWD (Rds), Ranikor.	-do-	-do-
7.	Shri H.J. Marwein, FM DC & IC, Mawkyrwat.	-do-	-do-
8.	Shri B. Lyngdoh Mawnai, Assistant Employment Officer.	-do-	-do-
9.	Shri D. Syngkon, District Sports Officer, Mawkyrwat.	-do-	-do-
10.	Shri B.M. Kharkongor, ADO, Mawkyrwat.	-do-	-do-
11.	Shri A. Wanbah, BADO, Mawkyrwat.	-do-	-do-
12.	Shri Kum. H. Sahkhar, CDPO, Mawkyrwat.	-do-	-do-
13.	Shri F.G. Syngkon, FM O/o DCIC, Mawkyrwat.	-do-	-do-
14.	Shri O. Mawthoh, IPO O/o DCIC, Mawkyrwat.	-do-	-do-
15.	Shri A. Lyngdoh, BADO, Ranikor.	-do-	-do-
16.	Shri V. Sangma, ARO, Planning.	-do-	-do-
17.	Shri R. Pyrtuh, AH & Vety Officer.	-do-	-do-
18.	Shri S. Nongsiej, IPO O/o DCIC	-do-	-do-

19.	Shri R.B. Dkhar, AEE, PWD (RDs), Ranikor.	-do-	-do-
20.	Shri D. Kyndiah, AEE, PWD (RDs), Nonghyllam.	-do-	-do-
21.	Shri F.A. Sangma, AH & Vety, Mawkyrwat.	-do-	-do-


(E.M. Donn),


Additional Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 6/2019/53- A,
Copy to:-

Dated Shillong, the 10th February, 2020

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, East Khasi Hills District, Shillong.
4. District Council Affairs Department with reference to letter No. DCA.78/2019/Pt/28, dt. 4th February, 2020.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

By Order etc.,


Additional Secretary to the Govt. of Meghalaya
Law (B) Department.
